

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 138/MP/2019

Subject : Petition filed under Section 142 of the Electricity Act, 2003 for non-compliance of the Commission's directions contained in Orders dated 9.10.2018.

Petitioners : ACME Kurukshetra Solar Energy Private Limited and Others

Respondents : NTPC Limited and Others

Date of Hearing : 4.6.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Hemant Sahai, Advocate, ACME
Ms. Molshree Bhatnagar, Advocate, ACME
Shri Shreshth Sharma, Advocate, ACME
Shri M.G. Ramachandran, Senior Advocate, NTPC
Ms. Poorva Saigal, Advocate, NTPC
Ms. Tanya Sareen, Advocate, NTPC
Shri Nishant Gupta, NTPC

Record of Proceedings

Learned counsel for the Petitioners submitted that the present Petition has been filed *inter-alia* for seeking declaration that the Respondents are in violation of Commission's order dated 9.10.2018 in Petition Nos.230/MP/2017, 231/MP/2017, 232/MP/2017 and 233/MP/2017 and to direct the Respondents to comply with the Commission's order dated 9.10.2018. Learned counsel requested the Commission to issue notice to the Respondents.

2. Learned senior counsel for NTPC accepted the notice and requested for time to file reply to the Petition.

3. After hearing the learned counsel for the Petitioners and the learned senior counsel for NTPC, the Commission admitted the Petition and directed to issue notice to the Respondents.

4. The Commission directed the Petitioners to serve copy of the Petition on the Respondents immediately. The Respondents were directed to file their replies, by 25.6.2019, with an advance copy to the Petitioners, who may file their rejoinders, if any, by 9.7.2019. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. No extension shall be granted on that account.

5. The Petition shall be listed for hearing in due course for which separate notice shall be issued to the parties.

By order of the Commission

**Sd/-
(T.D. Pant)
Deputy Chief (Law)**